

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 111**

**IA(I.B.C)/742 (CH)2024**

**And**

**CP (IB) No. 112/Chd/Pb/2020**

**IN THE MATTER OF:**

**MG Polyplast Industries Private Ltd.**

**...Petitioner-Operational Creditor**

**Versus**

**Jindal Buildsys Limited**

**...Respondent Corporate Debtor**

**Under Section: 9, 60(5) IBC 2016**

**Order delivered on 07.05.2024**

Since the Hon'ble Member (Technical) is not available today, hence the matter is adjourned to 28.05.2024.

Sd/-

**Court Officer**